

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 16TH FEBRUARY, 2018

No. 35 A: In terms of State Government's Resolution No. 6/Stha-Vividh-009-08/04 Ka. 6429/Ranchi dated 15th December, 2004 of the Department of Personnel, Administrative Reforms & Rajbhasa, Ranchi read with resolution vide memo no. 6/S-4(P.R.)-03/2010-1990 (Finance) dated 29.06.2010 of Department of Finance, Government of Jharkhand, Ranchi regarding grant of financial up-gradation under Assured Career Progression Scheme (A.C.P.), the Court have been pleased to grant 1st A.C.P. in the Pay Scale of Rs. 33090-920-40450-1080-45850/- (revised scale w.e.f. 01.01.2006) on completion of 5 (five) years of satisfactory and regular service to the following Judicial Officers of the Civil Judge, Junior Division Cadre named in the column no. 2, from the date mentioned against their names in Column no. 3.

Sl. No.	Name of the Judicial Officer with designation and present place of posting	Date of grant of 1st ACP in the pay scale of Rs. 33090-920-40450-1080-45850/- on completion of five years of regular service
01	02	03
1.	Sri Mithilesh Kumar Singh, Secretary, DLSA, Bokaro	26.04.2016
2.	Sri Shekhar Kumar, Secretary, DLSA, Ramgarh	18.01.2016
3.	Sri Sanjay Kumar Singh No. III, Secretary, DLSA, Godda	26.04.2016
4.	Sri Naeem Ansari, Secretary, DLSA, Garhwa	21.04.2016
5.	Sri Faheem Kirmani, Secretary, DLSA, Khunti	26.04.2016
6.	Ms. Archana Kumari, Secretary, DLSA, Latehar	21.04.2016
7.	Sri Chandan, Secretary, DLSA, Chatra	24.01.2016
8.	Sri Anand Mani Tripathi, Secretary, DLSA, Sahebganj	25.04.2016
9.	Sri Surya Mani Tripathi, Secretary, DLSA, Koderma	25.04.2016
10.	Ms. Kumari Vaishali Srivastava, Civil Judge (Sr. Div.), Deoghar	25.04.2016
11.	Sri Laxmikant, Secretary, DLSA, Lohardaga	25.04.2016
12.	Sri Santosh Anand Prasad, Deputy Secretary, JHALSA, Ranchi	19.01.2016
13.	Sri Binod Kumar, Secretary, DLSA, Gumla	17.01.2016
14.	Sri Kuldeep, Secretary, DLSA, Seraikela	26.04.2016
15.	Sri Amit Kumar Vaish, Secretary, DLSA, Simdega	26.04.2016
16.	Sri Sunil Dutta Dwivedi, Secretary, DLSA, Pakur	25.04.2016
17.	Sri Krishna Kant Mishra, Secretary, DLSA, Chaibasa	26.04.2016
18.	Sri Nishant Kumar, Secretary, DLSA, Dumka	01.02.2016
19.	Sri Manoranjan Kumar No. I, Secretary, DLSA, Jamtara	20.04.2016



20.	Sri Neeraj Kumar, S.D.J.M., Rajmahal (Sahebganj)	20.01.2016
21.	Ms. Arti Mala, S.D.J.M.-cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Ramgarh	20.01.2016
22.	Sri Arjun Saw, S.D.J.M.-cum-Addl. Civil Judge (Jr. Div.), Chaibasa (Porahat)	19.01.2016
23.	Ms. Manju Kumari, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum- P.M. (J.J. Board), Giridih	21.01.2016
24.	Sri Manoranjan Kumar No. II, Civil Judge (Jr. Div.), Dhanbad	20.04.2016
25.	Sri Md. Umar, Railway Judicial Magistrate, Dhanbad	21.04.2016
26.	Sri Parth Sarthi Ghosh, S.D.J.M.-cum-Judge I/c-cum-P.M. (J.J. Board), Chaibasa	19.01.2016
27.	Sri Chandra Bhanu Kumar, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum- Judge I/c, Bokaro (Berma at Tenughat)	25.04.2016
28.	Ms. Divya Mishra, Assistant Registrar (Judicial), J.H.C., Ranchi	26.04.2016
29.	Sri Rajiv Tripathi, J.M.-cum-P.M., J.J. Board, Ranchi (U.O.P.)	25.04.2016
30.	Sri Manoj Kumar Prajapati, S.D.J.M.-cum-Civil Judge (Jr. Div.)-P.M., J.J. Board, Garhwa	19.01.2016
31.	Sri Abhishek Kumar, Railway Judicial Magistrate, Deoghar (Madhupur)	19.01.2016
32.	Sri Shashi Bhushan Sharma, J.M.-cum-Judge In-charge, Ranchi	19.01.2016
33.	Ms. Sweta Kumari No. II, S.D.J.M.-cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Chatra	24.01.2016
34.	Sri Vishal Gaurav, S.D.J.M.-cum-P.M. (J.J. Board), Jamshedpur	19.01.2016
35.	Sri Kusheshwar Sinku, S.D.J.M.-cum-Judge I/c, Bokaro	21.01.2016
36.	Ms. Rajshree Aparna Kujur, J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Bokaro	18.01.2016
37.	Sri Kamal Ranjan, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum- Judge I/c, Jamshedpur	20.01.2016
38.	Sri Ananda Singh, S.D.J.M.-cum-Judge I/c-cum-P.M. (J.J. Board), Godda	24.01.2016
39.	Sri Abhishek Prasad, J.M.-cum-Judge I/c, Deoghar	24.01.2016
40.	Sri Bishwanath Bhagat, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum- Judge I/c-cum-P.M. (J.J. Board), Seraikela	21.01.2016
41.	Sri Rajesh Kumar No. II, Railway Judicial Magistrate, Ranchi	19.01.2016
42.	Sri Manoranjan Kumar No. III, Railway Judicial Magistrate, Sahebganj	24.01.2016

43.	Sri Vimal Johnson Kerketta, S.D.J.M.-cum-P.M., J.J. Board, Deoghar	17.01.2016
44.	Ms. Lucy Sosen Tigga, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum- Judge I/c-cum-P.M. (J.J. Board), Koderma	19.01.2016
45.	Sri Anup Tirkey, S.D.J.M.-cum-Judge I/c-cum-P.M. (J.J. Board), Sahebganj	22.01.2016
46.	Sri Manoj Kumar Ram, S.D.J.M.-cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Gumla	28.01.2016
47.	Sri Sandeep Kumar Bertam, S.D.J.M.-cum-Judge I/c-cum-P.M. (J.J. Board), Pakur	27.01.2016
48.	Sri Nitish Neilesh Sanga, Law Officer, Law (J) Department, Ranchi	20.01.2016
49.	Sri Ajay Kumar Guria, S.D.J.M.-cum-Judge In-charge, Dhanbad	31.01.2016
50.	Ms. Kumari Jiv, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum- P.M. (J.J. Board), Dhanbad	04.02.2016
51.	Ms. Kamala Kumari, Civil Judge (Jr. Div.)-cum-Judge I/c, Hazaribagh	24.01.2016
52.	Sri Bishwanath Oraon, J.M.-cum-Addl. Civil Judge (Jr. Div.), Dhanbad	19.01.2016
53.	Ms. Nitasha Barla, J.M.-cum-Civil Judge (Jr. Div.), Ranchi	24.01.2016
54.	Sri Sindhu Nath Lamay, J.M.-cum-Addl. Civil Judge (Jr. Div.), Jamshedpur	22.01.2016
55.	Sri Sandeep Nishit Bara, S.D.J.M.-cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Latehar	24.01.2016
56.	Sri Arbind Kachchap, J.M.-cum-Addl. Civil Judge (Jr. Div.), Jamshedpur	20.01.2016
57.	Sri Dileep Rajeshwar Tirkey, Railway Judicial Magistrate, Chaibasa (Porahat)	20.01.2016
58.	Sri Sushila Soreng, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum- Judge I/c-cum-P.M. (J.J. Board), Khunti	31.01.2016

By Order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. 796/ Apptt.

dated Ranchi the 16TH February, 2018

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms and Rajbhasha, Jharkhand, Ranchi for information with reference to Resolution No. 6/Stha-Vividh-009-08/04 Ka. 6429/Ranchi dated 15th December, 2004 of the Department of Personnel, Administrative Reforms & Rajbhasha, Ranchi read with resolution vide memo no. 6/S-4(P.R.)-03/2010-1990 (Finance) dated 29.06.2010 of Department of Finance, Government of Jharkhand, Ranchi/ The Accountant General (A&E), Jharkhand, G.E.-5, Doranda, Ranchi for information and necessary action.

Sd/- Ambuj Nath
Registrar General

Memo No. 797/ Apptt.

dated Ranchi the 16TH February, 2018

Copy forwarded to the Principal Secretary, Department of Law (Judicial), Jharkhand, Ranchi/ All the Principal District & Sessions Judges of Jharkhand including the Judicial Commissioner, Ranchi for information & communication to the officers concerned/ both the Assistant Registrar (Judicial), J.H.C., Ranchi for information.

(-) For Principal Secretary, Deptt. of Law (Judicial), Jharkhand /
All P.D.Js. / J.C., Ranchi / Director, Judicial Academy Jharkhand, Ranchi


16.2.18
Registrar General